

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

**UNSTARRED QUESTION NO. 2033
TO BE ANSWERED ON DECEMBER 14, 2023**

FUNDS RELEASED UNDER PMAY

NO. 2033. SHRI RAM MOHAN NAIDU KINJARAPU:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the funds released by the Union Government under the Pradhan Mantri Awas Yojana (PMAY-U) from the year 2019, year-wise;**
- (b) the actual equivalent contribution that has to be made by the State Government under the scheme;**
- (c) the contribution made by Andhra Pradesh State Government under PMAY (U) from the year 2019, year-wise;**
- (d) whether the State Government of Andhra Pradesh has not released its proportionate share of funds under PMAY (U) for the financial year 2022- 23 citing “resource crunch” as the reason; and**
- (e) if so, the details thereof along with the reasons given by the State Government for not releasing the required fund under the scheme?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

- (a) to (c): Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) - 'Housing for All' Mission since June 25, 2015 to provide pucca house with basic amenities to all eligible urban beneficiaries across the country. The scheme is implemented through four verticals i.e., Beneficiary Led Construction/Enhancement (BLC), Affordable Housing in Partnership**

(AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). Houses under PMAY-U are being constructed using funds from Central assistance, State share as well as beneficiary contribution. Government of India is providing a fixed share as Central Assistance of ₹1.0 lakh per house under ISSR and ₹1.5 lakh per house under AHP/BLC verticals of PMAY-U. The remaining cost of the house, as per Detailed Project Report (DPR), is shared by States/UTs/Urban Local Bodies (ULB)/Beneficiaries. As per the scheme guidelines, State/UT share in implementation of PMAY-U is not mandatory. However, States/UTs are advised to keep a provision of their share at the stage of Preparation of DPRs to reduce the financial burden on the urban poor which varies from State to State and project to project.

Year-wise details of Central Assistance released and Corresponding State Share (as mentioned in DPRs) at National level as well as Central Assistance & State share released in the State of Andhra Pradesh under PMAY-U from FY 2019-20 are annexed.

(d) & (e): The State Government of Andhra Pradesh has released the proportionate State share under PMAY-U against the Central Assistance released during 2022-23.

Year-wise details of Central Assistance released and Corresponding State Share (as mentioned in DPRs) at National level and Central Assistance & State share released in the State of Andhra Pradesh under PMAY-U

(₹ in Crores)

FY	National Level		Andhra Pradesh	
	Central Assistance released	Corresponding State share	Central Assistance released	State share released
2019-20	10,439.31	6,525.79	1,131.00	1,772.5876
2020-21	13,526.10	8,785.01	1,896.99	1080.994
2021-22	10,246.47	6,439.92	2,210.56	1,031.9528
2022-23	15,457.62	8,963.96	5,933.70	1,890.18
2023-24	9,773.18	5,186.24	3,193.81	1,015.47